

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7720/2004

(From the judgement and order dated 05/03/2004 in OP No. 199/2001 of The NATIONAL CONSUMERS DISPUTES REDRESSAL COMMISSION, NEW DELHI)

R.D. NAGPAL

Petitioner(s)

VERSUS

VIJAY DUTT & ANR.

Respondent(s)

(With prayer for interim relief )

Date: 20/01/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner(s)

Mr. E.C. Agrawala,Adv.

Mr. Mahesh Agarwal,adv.

Mr.Rishi Agarwal,adv.

For Respondent(s)

Mr. S.K.Sharma,adv.

Mr.Mukesh Verma,adv.

Mr.Manish Shanker,adv.

Mr.P.K.Singh,adv.

Mr. Yash Pal Dhingra,Adv.

Mr. A.Sharma,adv.

UPON hearing counsel the Court made the following

O R D E R

List for final disposal on any miscellaneous day.

[SUMAN WADHWA]

COURT MASTER

[MADHU SAXENA]

COURT MASTER